

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2176  
ANSWERED ON:10.03.2010  
APPOINTMENT OF PVC  
Mani Shri Jose K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has appointed the Pro-Vice Chancellor (PVC), Registrar and Controller of Exams in the Central University of Kerala;
- (b) if so, the details thereof; and
- (c) the time by which these appointments are likely to be made?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b) According to the relevant provisions of the Central Universities Act, 2009 and the Statutes made thereunder, the Pro-Vice-Chancellor and the Controller of Examinations of Central University of Kerala shall be appointed by the Executive Council of the University. The University has informed that the steps for appointment of these officers have not been initiated. As regards the post of Registrar, the President, in her capacity as the Visitor of the University, has already appointed the first Registrar under the transitional provisions of the Act.

(c) As appointments to the various posts in a new Central University are dependent on the felt-need of the University as may be assessed by its authorities, it is not possible to indicate a definite timeframe for making such appointments.